

Candidates for Medical Education

418. DR. YELAMANCHILI SIVAJI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many candidates were allotted seats by Union Government for under-graduate medical education in various medical colleges during the last five years, collegewise and yearwise; and

(b) what are the guidelines to select these candidates?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEELUR REHMAN): (a) and (b). The Union Government in the Ministry of Health and Family Welfare have not made to any candidate any direct allotment of under-graduate and post-graduate medical courses in any medical college in the country.

However the MBBS seats contributed by the States with Medical Colleges and certain other medical institutions to the Government of India for Central Pool are allocated to States|Union Territories without medical colleges of their own, Children of Defence Personnel, other para-military organisations, foreign students awarded Cultural Exchange Fellowship, Self-financing foreign students, repatriates from Burma, Sri Lanka, etc. Allocation of these seats vary from year to year depending upon the availability of seats in the Central Pool. The selection and nomination is done by the respective States|Union Territories| concerned Ministries to whom the seats are allocated.

Drilling operation in Andhra Pradesh

419. DR. YELAMANCHILI SIVAJI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of districts in Andhra Pradesh where drilling is being undertaken by ONGC; and

(b) how many wells are already in operation and how many more are in the offing?

THE MINISTER FOR PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) Drilling for oil exploration is being undertaken presently in four districts of Andhra Pradesh.

(b) So far, 73 wells have been drilled and nine wells are under drilling/production testing. Rig building in preparation for drilling is going on at one more location.

Gas for Andhra Pradesh power projects

420. DR. YELAMANCHILI SIVAJI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the quantity of gas being supplied annually by ONGC to Andhra Pradesh State Electricity Board for its power projects at present;

(b) whether there is any additional demand from Andhra Pradesh State electricity board for the gas; and

(c) if so, at what stage these proposals are?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) There is commitment to supply 0.40 MMSCMD of gas to APSEB for their power plant at Vijjeshwaram Offtake by APSEB has been lower than the commitment.

(b) and (c) Yes, Sir. 1.5 MMSCMD of gas has been allocated for the proposed 400 MW gas based power plant of APSEB in the Krishna Godavari basin.

Energy produced by National Thermal Power Corporation

421. DR. YELAMANCHILI SIVAJI: Will the Minister of ENERGY be pleased to state what is the quantum of energy being produced by National Thermal Power Corporation at present and how it is distributed among various states State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): The total energy produced by the generating stations of the National Thermal Power Corporation (NTPC) in the Country

during April, 1990 to November, 1990 was 31605 million units. Allocation of power from NTPC Stations to various States/UTs/Systems is given in the attached Statement.

Statement

ALLOCATION OF SHARES FROM NTPC STATIONS

Singrauli STPS State/UT		Rihand (%) State/UT		Badarpur (%) 100% to Delhi
Delhi	7.5	Chandigarh		1.0
Haryana	10.0	Delhi		10.0
Punjab	10.0	Haryana		6.5
Rajasthan	15.0	H.P.		3.5
Uttar Pradesh	42.5	J. & K.		7.0
Unallocated	15.0	Punjab		11.0
		Rajasthan		9.5
Total :	100.0	Uttar Pradesh		36.5
		Unallocated		15.0
		Total :		100.0

State/UT	Anta (%)	Auriya (%)	State	Korba (%)	Vindhyachal (%)
Chandigarh	1.2	0.8	Gujarat	17.0	18.3
Delhi	10.5	10.8	M.P.	29.0	30.6
Haryana	5.8	5.8	Maharashtra	29.0	32.5
Himachal Pradesh	3.5	3.3	Goa	10.0	2.8
Jammu & Kashmir	7.0	6.7	Daman & Diu	—	0.4
Punjab	11.6	12.5	D & N Haveli	—	0.4
Rajasthan	19.8	9.2	Unallocated	15.0	15.0
Uttar Pradesh	25.6	35.8			
Unallocated	15.0	15.0	Total :	100.0	100.0
Total :	100.0	100.0			

Ramgundam		Farakka	
State/UT	(%)	State/System	(%)
Andhra Pradesh	27.6	Bihar	22.5
Karnataka	16.4	DVC	15.0
Kerala	11.7	Orissa	12.5
Tamil Nadu	22.4	West Bengal	34.2
Goa	4.7	Sikkim	0.8
Pondicherry	2.4	Unallocated	15.0
Unallocated	14.8		
Total :	100.0	Total :	100.0

'Dial a Doctor' service

422. SHRI HARVENDRA SINGH HANSPAL:

SHRI CHATURANAN MISHRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether Government propose to introduce countrywide "Dial a Doctor" service through which medical services can be summoned within minutes of dialling a three digit number;

(b) if so, what are the details and the modalities of the proposed scheme; and

(c) by when the said scheme would be introduced throughout the country and whether the State Governments have agreed to introduce such scheme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEELUR REHMAN): (a) A scheme is being formulated by DGHS. The involvement of State Governments will be necessary since hospital fall in the state list under the Constitution.

(b) The details and modalities of the proposed scheme are being worked out.

(c) As the scheme is in a very preliminary stage, it is not possible to give a firm date by which it will be introduced throughout the country. In the first stage, the scheme is proposed to be introduced only in big cities where

there is better net working and availability of good communication system. State Governments will be involved in the matter after the details and modalities are worked out.

Oil production at Bombay High

423. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Oil and Natural Gas Commission has worked out a detailed scheme to boost oil production at Bombay High;

(b) if so, what are the details of the scheme worked out by Oil and Natural Gas Commission;

(c) what are the details of the national and international companies which will be engaged by ONGC in oil production at Bombay High; and

(d) what is the target of oil production fixed?

THE MINISTER FOR PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b) The Bombay High Field of ONGC is at its plateau rate of production since 1983-84. Efforts are being made to arrest the natural decline and extend the plateau period. For doing so, besides various maintenance, repairs and stimulations jobs of the wells, ONGC has carried out infill drilling and introduced artificial lift systems. L-II and L-III reservoirs are also being further developed.